

प्रयोगिक विकास तथा समवाय-कार्य मंत्री (श्री कलकदीन जली ग्रहमव) : (क) जी, हाँ।

(ख) एक विवरण सभा-पटल पर रखा जाता है। [पुस्तकालय में रख दिया गया। देखिये संख्या LT—1373/68]

(ग) प्रश्न ही नहीं उठता।

**Indo-Ceylon Agreement on Trade and Economic Cooperation**

352. SHRI D. N. PATODIA:  
SHRI HARDAYAL  
DEVGUN:  
DR. RANEN SEN:  
SHRI BENI SHANKER  
SHARMA:  
SHRI PREM CHAND  
VERMA:  
SHRI YAJNA DATT  
SHARMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Governments of India and Ceylon have recently signed an agreement to have a consortium of tea to regulate trade of tea in foreign markets;

(b) whether the agreement also envisages greater co-operation between the two countries in the sphere of economic development and joint ventures of both the countries;

(c) whether the details of the composition and functions of the consortium and the plans for increased economic co-operation have been worked out; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) In the recent agreement relating to tea between India and Ceylon, the two countries have agreed on the need for setting up a Joint Consortium for promoting the sale of blended and packaged tea in selected markets abroad.

(b) to (d). India and Ceylon have agreed to set up a Working Group, consisting of representatives of the two countries, to draft the Constitution and define precisely the objectives, functions, financial and administrative structure and scope of the operations of the proposed Tea Consortium.

By a separate agreement, the two countries have agreed to set up a Joint Committee on Economic Co-operation charged with the task of formulating and pursuing continuously measures between India and Ceylon in the field of economic Co-operation including joint ventures.

**Bikaner-Marwar 95-Up Mail**

353. SHRI D. N. PATODIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the timings of Bikaner-Marwar 95-Up Mail have been changed from the 1st April, 1968;

(b) whether as a result of this change in timings great difficulty is being experienced by the passengers particularly from Jodhpur;

(c) whether the Marwar Chamber of Commerce has already approached the railway authorities to make the departure time for this train from Jodhpur at 9 a.m.;

(d) what were the reasons which weighed with the Railway Ministry to effect the change in timings;

(e) whether Government have considered the appeal of the people for restoring the timings as at (c) above; and

(f) if so, the decision taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (f). The timings of 95-Up Bikaner-Marwar Mail were changed from 1-4-68 in order to reduce the overall journey time for through passengers